

S.No.1

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
31-05-2024 AT 10:30 AM**

**CP No. 38/2006  
TP No. 07/HDB/2016  
AND**

**Contempt. P (CA) 3/2023 & IA (CA ) No. 150/2024 in CP No. 38/2006  
TP No. 07/HDB/2016  
u/s. 397/398 of Companies Act, 2013**

**IN THE MATTER OF:**

Mr. Vijay Kumar Goyal & 3 Others

**...Petitioner**

**AND**

Krishna Metal Industries Pvt Ltd & 4 Others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**Contempt. P (CA) 3/2023**

Learned Proxy Counsel Mr Ramkrishna for respondent present physically.  
Learned Counsel Mr Subhang Nair, for applicant present through Video  
Conference.

Learned Counsel for the respondent present and stated that the compliance  
affidavit has been filed.

Hence, **Contempt. P(CA) 3/2023 is closed.**

**IA (CA ) No. 150/2024**

None for the applicant.

This being an application to take on record the progress report. The same is taken  
on record.

Accordingly, **this application is allowed and disposed of.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**